



V. SHANKAR

B. Com., MBA, ACMA, CGMA, FCS &
Insolvency Professional

V Shankar & Co.,

Company Secretaries

303, Block-A, Legend Commercial Complex,
3-4-770 & 136, Opp. ICICI Bank,
Above Keshav Medicals,
Barkatpura, Hyderabad, Telangana - 500027
Ph No. +91-9912257415 / 040-27557415
E-mail : shankarviswas@yahoo.com

SCHEDULE FORM-A **PUBLIC ANNOUNCEMENT**

(Regulation 14 of the Insolvency and Bankruptcy Board of India (Voluntary Liquidation Process Regulations, 2017)

FOR THE ATTENTION OF THE STAKEHOLDERS OF NEOHAPSIS SOFTWARE PRIVATE LIMITED

1	NAME OF CORPORATE PERSON	NEOHAPSIS SOFTWARE PRIVATE LIMITED
2	DATE OF INCORPORATION OF CORPORATE PERSON	24/10/2008
3	AUTHORITY UNDER WHICH CORPORATE PERSON IS INCORPORATED / REGISTERED	Registrar of Companies, Chennai under erstwhile Companies Act, 1956
4	CORPORATE IDENTITY NUMBER / LIMITED LIABILITY IDENTITY NUMBER OF CORPORATE PERSON	U72200TN2008PTC069665
5	ADDRESS OF THE REGISTERED OFFICE AND PRINCIPAL OFFICE (IF ANY) OF CORPORATE PERSON	Unit 511 & 512, 5 TH Floor, Wing Alpha, Block A, Raheja Towers, No. 113-134, Anna Salai, Chennai - 600002
6	LIQUIDATION COMMENCEMENT DATE OF CORPORATE PERSON	07 TH March 2022
7	NAME, ADDRESS, EMAIL ADDRESS, TELEPHONE NUMBER AND THE REGISTRATION NUMBER OF THE LIQUIDATOR	V. Shankar, Email: 1981shanky@gmail.com Address: 303, Block- A, Legend Commercial Complex, 3-4-770 & 136, Opp. ICICI Bank, Above Keshav Medicals, Barkatpura, Hyderabad-500027. IBBI Reg: IBBI/IPA-002/IP-N00145/2017-18/ 10436
8	LAST DATE FOR SUBMISSION OF CLAIMS	6 TH APRIL 2022, by 5:00 PM (IST)

Notice is hereby given that the **NEOHAPSIS SOFTWARE PRIVATE LIMITED** has commenced voluntary liquidation on 7th March, 2022. The stakeholders of **NEOHAPSIS SOFTWARE PRIVATE LIMITED** are hereby called upon to submit a proof of their claims, on or before 6th April, 2022, by 5:00 PM (IST) to the liquidator at the address mentioned against item 7. The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.

Date: 07.03.2022

Place: Hyderabad

Name and signature of

Liquidator: V. Shankar.

